

**NATIONAL COMPANY LAW TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI**

**ORDER SHEET OF THE HEARING ON 18<sup>th</sup> APRIL, 2024, 10:30 A.M.**

**CP/29/GB/2023**

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao  
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

<b>IN THE MATTER OF</b>	Deori's Mercantile Pvt. Ltd. Vs The Registrar of Companies, NER
<b>UNDER SECTION</b>	U/s 252 (3) of Companies Act, 2013

For Petitioner (s) : Mr. Manish Agarwal, CA

For Respondent (s) :

**ORDER**

Learned Authorized Representative CA Mr. Manish Agarwal appears on behalf of the petitioner. There is no appearance for RoC, despite giving clear instructions. Even RoC report has not been filed till date. RoC is given a final opportunity to file his report/ observation within two weeks' time from today.

List the matter for hearing and disposal on **17.05.2024**.

Sd/-  
**Satya Ranjan Prasad**  
**Member (Technical)**

Sd/-  
**H.V. Subba Rao**  
**Member (Judicial)**